

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A. No.1098 of 1997

Present: Hon'ble Mr. D. Purakayastha, Judicial Member

Hon'ble Mr. B. P. Singh, Administrative Member

Sk. Intaj Ali, S/O Late Naimuddin of
Vill. Gangasagar, P.O. Gangasagar
Police Station Sagar, Dist.24-Pargana (S)

... Applicant
VS

1. The Union of India, service through the Secretary, Ministry of Communication, Department of Post Office, Dak Bhavan, New Delhi, India
2. The Chief Post Master General, West Bengal Circle-I, 16, Chittaranjan Avenue, Calcutta-
3. The Superintendent of Post Offices, South 24-Parganas, Post Office, Baruipore, Police Station-Baruipore, Dist. South 24-Parganas
4. The Sub-Divisional Inspector of Post Office, Kakdwip Sub-Division, Post Office Kakdwip, Dist. South 24 Parganas
5. The Post Master, Kachuberia Branch P.O. P.S. Sagar, Dist. South 24-Parganas
6. The Officer-in-Charge, Telephone Exchange Kakdip Division, P.O. Kakdip, P.S. Kakdip District 24-Parganas (South)
7. The Sub-Divisional Officer, Telephones Calcutta (South) Sub-Division 135A, Biplabi Rash Behari Bose Avenue, Calcutta-1

... Respondents

For the Applicant : None

For the Respondents: Mr. S.K. Dutta, counsel

Heard on 2.2.1999

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Date of order:2.2.1999

O R D E R

None appears on behalf of the applicant. It appears from the record that after filing the case before this Tribunal, the matter was listed five times for admission hearing, but none appeared on behalf of the applicant on any occasion. We are, therefore satisfied that the applicant is no longer interested in pursuing the case. Hence, the case is dismissed for default. Mr. S. K. Dutta, learned counsel is present on behalf of the respondents.

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MEMBER (A)

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MEMBER (J)